## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

#### PRINCIPAL BENCH

#### $\underline{\mathbf{2}^{\mathrm{nd}}\mathrm{FLOOR},\mathrm{M.T.N.L}\;\mathrm{BUILDING},\mathrm{NEAR}\;\mathrm{SCOPE}\;\mathrm{COMPLEX},\mathrm{CGO}\;\mathrm{COMPLEX},\mathrm{NEW}\;\mathrm{DELHI}}$

### **DAILY CAUSE LIST DATED 14.10.2025**

# COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6175 of 2025 in I.A. No of 2025 in Comp. App. (AT) (Ins) No. 406 of 2022	Ram Kishore Arora, Director, (Powers Suspended) Supertech Ltd.) Vs. Union Bank of India & Anr.	Govind Jee

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1. Notice Board By order -sd/-

2. Website: <a href="https://nclat.nic.in/">https://nclat.nic.in/</a> Assistant Registrar